

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MO	OHD SHARIEF TARIQ, ME	EMBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/45/2017	
NAME OF THE PETITIONER(S)	: BRAKES INDIA PVT. L	TD.
NAME OF THE RESPONDENT(S)	: SEI ARJUN POWER PVT LTD & 6 ORS	
UNDER SECTION	: 241/242-	
S.No. Name (in Capital)	Represented by	Signature
1. PAWAV SHO BAKH	Course for Ryto Ry	10P-S
2. H. Siddonth for M/1 P gividhana	n Coursel for RI	Lf
3. T. SHRINI KETHAN FOR RS AND RG	COUNSEL FOR	T.S.L
· Chandramoulí Prabhakar	CounsEL FOR Retitioner	R. Venkotavaradan (5) Shendramoul

ORDER

Counsel for both the parties present. Counsel for the Petitioner is directed to file a Rejoinder. Put up on 12.08.2018 at 10.30 AM.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**